

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 8
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

...

Applicant/Petitioner

Vs

Bhushan Power and Steel limited

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 15.10.2020

Coram:

SHRI B.S.V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Respondent : Mr. Abhinav Vashisth, Sr. Adv. With Ms. Misha, Mr. Vajayant Paliwal, Ms. Charu Bansal, Advs.

ORDER

IA-4072/2020

Issue notice to the respondents to place their submissions on the next date of hearing.

List the matter on 18.11.2020.

Sdl—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Aarti Makker
15.10.2020